

## **ORDER**

In continuation of this office order dated 17.05.2020, conveyed to all concerned vide Endst. No. 4438 dated 17.05.2020, duty roster of all the Superior Judicial Officers posted in Sonipat Sessions Division (except Family Courts) is hereby modified, as under:-

<b>Sr. No.</b>	<b>Name of the Judicial Officers with designation</b>	<b>Duty Period</b>
1	Sh. Ashwani Kumar, AD&SJ, Sonipat	20.05.2020
2	Sh. Rajesh Gupta, AD&SJ, Sonipat	
3	Sh. Y.S. Rathor, D&SJ, Sonipat	21.05.2020
4	Sh. Rajesh Gupta, AD&SJ, Sonipat	
5	Sh. Devinder Singh, AD&SJ, Sonipat	22.05.2020
6	Dr. Parminder Kaur, AD&SJ, Sonipat	
7	Sh. Y.S. Rathor, D&SJ, Sonipat	27.05.2020
8	Sh. Devinder Singh, AD&SJ, Sonipat	
9	Sh. Rajesh Sharma, AD&SJ, Sonipat	28.05.2020 & 29.05.2020
10	Sh. Rahul Bishnoi, AD&SJ, Sonipat	
11	Sh. Y.S. Rathor, D&SJ, Sonipat	30.05.2020
12	Sh. Desh Raj Chalia, AD&SJ, Sonipat	

### **DUTY WORK**


1	Sh. Y.S. Rathor, D&SJ, Sonipat	23.05.2020
2	Sh. Rajesh Sharma, AD&SJ, Sonipat	
3	Sh. Ashwani Kumar, AD&SJ, Sonipat	24.05.2020
4	Sh. Y.S. Rathor, D&SJ, Sonipat	25.05.2020
5	Dr. Parminder Kaur, AD&SJ, Sonipat	25.05.2020 & 26.05.2020

It is also ordered that the Duty Judges shall hold their Courts in the old building of Sessions Courts, Sonipat. The senior Duty Judge shall hold his Court in Court No. 1 and the second Duty Judge shall hold his/her Court in Court No. 4 of the old building of Sessions Courts, Sonipat.

The other instructions of previous order dated 17.05.2020 shall remain unchanged.

A copy of this order be uploaded on the website of this office for general information of the Advocates as well as litigants.

All concerned be informed accordingly.

  
(Y.S. Rathor)  
District and Sessions Judge,  
Sonipat. 17-05-2020

Endst. No. 4473 /Dated 20-5-20 /

Copy forwarded to:-

1. Registrar General, Punjab and Haryana, High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division,;
3. Deputy Commissioner, Sonipat;
4. Superintendent of Police, Sonipat;
5. District Attorney, Sonipat;
6. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
7. Superintendent Grade-II (Judicial) of this office;
8. Statistical Assistant of this office;
9. System Officer/Computer Clerk to note and comply; for information and necessary action.



(Y.S. Rathor)  
District and Sessions Judge,  
Sonipat. 19-5-20